GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE

LOK SABHA UNSTARRED QUESTION NO. 2558 ANSWERED ON 16/12/2025

FREE TRADE AGREEMENT WITH ISRAEL

2558 SHRI JAI PRAKASH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether India and Israel have decided to enter into negotiations for Free Trade Agreement (FTA);
- (b) if so, whether the Government has signed any terms of reference in this regard; and
- (c) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

(a) to (c) India and Israel have decided to enter into negotiations for free trade agreement (FTA). During the visit of Hon'ble Commerce and Industry Minister to Israel in November 2025, both sides signed the terms of reference (ToR) which shall guide the negotiations for the FTA between India and Israel. The Terms of Reference of the India-Israel FTA covers various aspects related to the scope of the agreement and modalities of negotiations.
